

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1238
TO BE ANSWERED ON 24.07.2017**

EPFO INVESTMENT IN ETF

1238. SHRI A.T. NANA PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the EPFO proposes to raise investment limit in Exchange Traded Funds (ETFs) to 15 per cent;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Government to have an exit policy for liquidating investments in ETFs, securities and State loans to maximize returns before raising the proportion of equity linked investments?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): The investment limit in Exchange Traded Funds (ETFs) has been recommended to be raised from 10 per cent to 15 per cent by the Central Board of Trustees (CBT), Employees' Provident Fund (EPF) in its 218th meeting held on 27.05.2017.

(c): The policy for accounting investments in ETFs was placed before the CBT, EPF in its 218th meeting held on 27.05.2017 and no final recommendation has been made by the CBT.
